

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 120(ND)/2014
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2016

NAME OF THE COMPANY: **Sh. Namit Kasliwal**
Vs.
M/s. MGM Stone Aggregates Pvt. Ltd. & Ors.

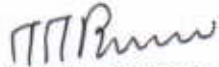
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
--------------	-------------	--------------------	-----------------------	------------------

Order

For the successive two hearings before the Company Law Board, none of the parties have appeared. Though the matter has been called twice, no one has appeared on behalf of the Petitioners, nor anyone has appeared on behalf of the Respondents. As per the directions issued, the pleadings have also not been completed.

2. Accordingly, this Petition is dismissed for non prosecution.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)